570 Written Answers to		[RAJYA SABHA]		Unstarred Questions		
1	2	3	4	5	6	7
Nagaland	10.83	28.10	64.12	44.12	0.00	3.70
Odisha	571.50	1197.06	863.65	868.29	241.20	71.49
Puducherry	4.40	0.00	0.00	2.65	4.44	0.24
Punjab	38.70	59.34	197.02	73.26	132.61	7.42
Rajasthan	938.73	1287.23	777.30	1065.63	300.00	77.45
Sikkim	6.12	5.90	6.87	2.85	1.21	0.35
Tamil Nadu	78.94	560.44	537.02	506.17	242.87	16.38
Telangana	128.39	157.53	135.72	174.02	70.63	76.79
Tripura	38.89	52.89	24.98	20.03	0.00	2.44
Uttar Pradesh	565.39	571.91	1153.33	1132.21	520.98	272.24
Uttarakhand	49.37	71.67	348.05	149.55	132.03	42.25
West Bengal	712.92	904.79	655.50	838.60	251.05	139.39
	6362.96	9370.47	10559.58	10027.48	4230.16	1738.01

Involvement of NGOs in construction of toilets

†1622. SHRI NARESH AGRAWAL: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether it is a fact that Non-Governmental Organisations are also involved in construction of toilet along with the Government;
- (b) if so, the names of such NGOs along with the extent of their respective involvement in the toilets constructed so far and the funds released to them so far;
- (c) if not, the annual target of toilet construction fixed by Government and the number of toilets likely to be constructed by 2019; and
- (d) the expenditure per toilet incurred by Government under the head of toilet construction?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) The SBM(G) guidelines mentions about catalytic role that can be played by CBOs/NGOs/SHGs/other †Original notice of the question was received in Hindi.

Organizations if utilized effectively in the rural areas. As per the guidelines they can be considered for active involvement in triggering, capacity building, assistance in construction and ensuring sustained use of sanitation facilities. The guidelines give flexibility to the states in the manner of implementation of various aspects of the programme including toilet construction.

- (c) For the year 2017-18, 1.70 crore Individual household latrines (IHHLs) are targeted to be constructed under Swachh Bharat Mission (Gramin). 8.84 crore Individual household latrines (IHHLs) are likely to be constructed by from 2nd October, 2014 to 2nd October 2019 under SBM(G).
- (d) Under Swachh Bharat Mission (Gramin), there is a provision for providing an incentive of ₹12,000 for the construction of Individual Household Latrine (IHHL) to all Below Poverty Line (BPL) households and to Above Poverty Line (APL) households restricted to SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households. This ₹ 12,000 per toilet is not a reimbursement of the cost of the toilet, which may be lower or higher than this incentive amount, depending upon several factors. This is only an incentive amount to be paid to the household for stopping open defecation.

Implementation of SBM in Haryana

†1623. SHRI RAM KUMAR KASHYAP: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of components under the Swachh Bharat Mission (SBM) being implemented in the country;
- (b) the status of implementation of the SBM in Haryana as compared to that in other States; and
- (c) the details of amount released for Haryana under the SBM in the last three years, year-wise and district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) The main components under Swachh Bharat Mission (SBM) being implemented in the country are as under:-

Construction of Individual Household Latrines (IHHLs).

[†]Original notice of the question was received in Hindi.